#### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

#### LOK SABHA STARRED QUESTION NO. 127 TO BE ANSWERED ON THE 8<sup>TH</sup> DECEMBER, 2015

#### **USE OF BANNED PESTICIDES**

#### \*127. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI: SHRI B.N. CHANDRAPPA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is aware that many hazardous pesticides like chlorpyrifos, phorate, monocrotophos and neonicotinoid which are banned or restricted in the countries of origin are still being imported for being used in the agriculture sector adversely affecting the human health, soil, livestock and environment;

(b) if so, the details thereof along with the reasons therefor and the corrective action taken by the Government in this regard;

(c) whether the number of samples having pesticides and harmful chemicals above the permitted Maximum Residue Level (MRL) in fruits, vegetables, meat and spices is on the rise; and

(d) if so, the details thereof along with the steps taken by the Government for judicious and proper use of pesticides including 'Grow Safe Food' campaign and promoting the use of bio-fertilizers in the country?

#### ANSWER

## MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 127 DUE FOR REPLY ON 8<sup>TH</sup> DECEMBER, 2015.

The Registration Committee constituted under the provisions of the (a) & (b): Insecticides Act, 1968 registers pesticides only after establishing their safety to human, animal and environmental health. Technical reviews are carried out from time to time and continued use of pesticides is permitted only if found safe. There are 66 pesticides which are banned / restricted in other countries of the world including USA and Europe but are permitted for use in India (Annexure - I). The reasons for permitting use of any pesticide in any country depends upon prevalence of pests, diseases and weeds situation in its agro-climatic conditions; prevalence of vector borne diseases and their control strategies; geography and other ecological factors and ecosystem of the country; socioeconomic conditions and availability of alternatives. A Committee of Experts under the Chairmanship of Dr. Anupam Verma has been constituted to review these 66 pesticides including chlorpyriphos, phorate and monocrotophos for their continued use in the country. The report of the committee is awaited. Apart from this, the committee had also been given the mandate to review neonicotinoids. The committee has submitted a Report with respect to neonicotinoid class of pesticides. The Committee has inter alia recommended that use of neonicotinoids may be allowed with instructions to not spray during flowering stage of the crop; inclusion of appropriate residue/toxicology parameters in registration requirement, and further studies on bioefficacy and toxicity.

(c) & (d): Ministry of Agriculture and Farmers Welfare has started a central sector scheme, "Monitoring of Pesticide Residues at National level" under which samples of food commodities are collected and analysed for the presence of pesticide residues.

The year wise details of samples analysed are at **Annexure II**. The percentage samples of spices above MRL have decreased in the last years, whereas, for the same period, the percentage samples of vegetables above MRL have remained stagnant. No samples of Meat have been found above MRL in the last three years. The percentage samples of fruits above MRL have increased from 1.2% in 2012-13 to 1.8% in 2014-15.

The Central Government conducts Farmers Field Schools and other Human Resource Development programmes through Central Integrated Pest Management Centres in States and UTs to sensitize various stakeholders regarding safe and judicious use of pesticides, etc. A 'Grow Safe Food' campaign has been initiated to carry the message of safe and judicious use of pesticides to farmers and other stakeholders. A simple message on the five essential principles of judicious pesticide use viz., application of pesticides on the right crop, against pests for which the pesticide has been approved, at the right time, in approved doses, and as per approved method of application-is sought to be conveyed through hoardings, banners etc. in regional languages in Gram panchayats and rural areas. In addition, annual reports of "Monitoring of Pesticide Residues at National level" are shared with States to help them to take focussed action against pesticides misuse. Under Mission for Integrated Development of Horticulture (MIDH), the Central Government provides financial subsidies for use of liquid bio-fertilizers such as Rhizobium/Azospirillum etc.

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## LIST OF PESTICIDES WHICH HAVE BEEN BANNED/SEVERLY RESTRICTED IN SOME COUNTRIES OF THE WORLD BUT ARE BEING USED OR RESTRICTED USE IN INDIA

S.No.	Name of the Pesticide		
1	Acephate		
2	Alachlor		
3	Aluminum Phosphide		
4	Atrazine		
5	Benfuracarb		
6	Benomyl		
7	Bifenthrin		
8	Butachlor		
9	Captan		
10	Carbaryl		
11	Carbendazim		
12	Carbofuran		
13	Chlorfenapyr		
14	Carbosulfan		
15	Chlorothalonil		
16	Chlorpyriphos		
17	Dazomet		
18	DDT		
19	Deltamethrin		
20	Diazinon		
21	Dichlorovos		
22	Dicofol		
23	Diflubenzuron		
24	Dimethoate		
25	Dinocap		
26	Diuron		
27	Endosulfan		
28	Ethofenprox		
29	Fenpropathrin		
30	Fenarimol		
31	Fenitrothion		
32	Fenthion		
33	Iprodione		
34	2,4-D		
35	Kasugamycin		
36	Linuron		
37	Methomyl		
38	Methoxy Ethyl Mercury Chloride		

39	Methyl Parathion			
40	Malathion			
41	Mancozeb			
42	Mepiquat Chloride			
43	Metaldehyde			
44	Monocrotophos			
45	Oxyflurofen			
46	Paraquat Dichloride			
47	Pendimethalin			
48	Phorate			
49	Phosphomidon			
50	Pretilachlor			
51	Propargite			
52	Propineb			
53	Quinalphos			
54	Sodium cyanide			
55	Sulfosulfurone			
56	Thiodecarb			
57	Thiometon			
58	Thiphanate Methyl			
59	Thiram			
60	Triazophos			
61	Trichlorofon			
62	Tridemorph			
63	Trifluralin			
64	Zinc Phosphide			
65	Zineb			
66	Ziram			

## Annexure II

Fruits				
S.No.	Year	Samples Analysed	Samples above MRL	Percentage of samples above MRL
1.	2012-13	1862	22	1.2
2.	2013-14	2235	36	1.6
3.	2014-15	2239	40	1.8
	TOTAL	6336	98	1.54

## Year Wise Details of Sample Analysed

## Vegetables

S.No.	Year	Samples Analysed	Samples above MRL	Percentage of samples above MRL
1.	2012-13	7347	212	2.9
2.	2013-14	7591	221	2.9
3.	2014-15	10593	306	2.9
	TOTAL	25531	739	2.9

#### Meat

S.No.	Year	Samples Analysed	Samples above MRL	Percentage of samples above MRL
1.	2012-13	434	0	
2.	2013-14	435	0	
3.	2014-15	444	0	
	TOTAL	1313	0	

## Spices

S.No.	Year	Samples Analysed	Samples above MRL	Percentage of samples above MRL
1.	2012-13	388	94	24.2
2.	2013-14	1160	128	11.0
3.	2014-15	1299	107	8.2
	TOTAL	2847	329	11.55